

**GOVERNMENT OF INDIA
COMMUNICATIONS
LOK SABHA**

UNSTARRED QUESTION NO:7517
ANSWERED ON:15.05.2000
TELECOM TECHNOLOGY
SHEESH RAM SINGH RAVI

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have received any suggestions in regard to merger of separate regulatory voices for telecom, broadcasting and information technology into a single united authority; and

(b) if so, the reaction of the Government thereto?

Answer

MINISTER OF STATE FOR COMMUNICATIONS

(SHRI TAPAN SIKDAR)

(a & b) Sir, a group has been constituted under the chairmanship of Finance Minister with one of the mandates to suggest the new legislation to replace Indian Telegraph Act 1885 taking into account the convergence between Telecom, Computers, Television & Electronics. The group will examine all the aspects including regulation of services.